

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi**

Execution Application No. 45/2019

In

Original Application No. 524/2019

Sandeep Lather

Versus

Ministry of Environment & CC & Ors.

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Date: 18/01/2021

Place: Sonapat


Regional Officer,
HSPCB, Sonapat
Haryana State Pollution Control Board
Sonapat Region, Sonapat

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**Status report on behalf of Haryana State Pollution Control Board through
Regional Officer, Sonipat**

1. That above said matter is listed before this Hon'ble Tribunal on 20.01.2020.
2. That as per earlier status report dt. 25.08.2020 filed before this Hon'ble Tribunal 18 no. of DPC's, 4 nos. Boundry malls, 1 no. WBM road having length 200'-0' and 2 nos. eastern roads having length 400'-0" were demolished by District Town Planner on 13.03.2020 and 15.07.2020 existing on the Khasra No. 22/18 and part of 22//13/2, 22//1/6 falls under 50 mtrs wide green belt along National Highway 44 (herein after referred as "Green Belt area" and on remaining area bearing Khasra no. 22/11, 22/16, 22/17, 22/23 and 22/23/2 falls outside green belt area but in controlled area (herein after referred as "Control area")
3. That the demolition drive for the remaining structure 4 nos. occupied houses, five nos. boundary walls (two in green belt area and three in control area), Two nos. shops (one in green belt area and one in control area) have been carried by District Town Planner,

Sandeep Lather

Sonepat on 08.09.2020. The demolition exercise on 08.09.2020 has been carried out in presence of Duty Magistrate duly appointed by Deputy Commissioner, Sonepat vide letter No. 12631-37 dt. 22.07.2020.

4. That all the illegal structure in green belt area and in Control area have been demolished by District Town Planner, Sonepat as mentioned by the complainant in Khasra No. 22//18 and part of 22//13/2, 22//16 in Green Belt Area and Khasra No. 22/11, 22/16. 22/17, 22/23 and 22/23/2 falls outside Green belt and but in Controlled area. The report dated 12.01.2021 submitted by District Town Planner for latest demolition is attached as **Annexure-R/1**.
5. That this office will abide by any further direction issued by this Hon'ble Tribunal in the present matter.

Dalvi
Regional Officer,
HSPCB, Sonepat
Haryana State Pollution Control Board
Sonepat Region, Sonepat

Verification

It is verified that content of the complaint as mentioned in para no. 1 to 5 of Status report are true to best of my knowledge and nothing has been concealed therein.

Dalvi
Regional Officer,
HSPCB, Sonepat
Haryana State Pollution Control Board
Sonepat Region, Sonepat

DISTRICT TOWN PLANNER, SONIPAT
 DEPARTMENT OF TOWN & COUNTRY PLANNING, HARYANA
 First floor, HSVP Complex, Sec-15, Sonipat, Tel - 0130-2231492 & Email ID - dtp2.sonipat.tcp@gmail.com

To
 The Regional Officer,
 Haryana State Pollution Control Board,
 Sonipat.

Memo No. ST/DTP-P/2021/340

Dated 12-01-2021

Sub.: Present status report in OA no. 524 of 2014 titled as Sh. Sandeep Lather V/S Ministry of Environment & CC & Ors.

Ref.: Your office memo number HSPCB/SR/2021/3135 dated 04.01.2021 and in continuation of ST/DTP-P/2020/6348 dated 25.08.2020.

On the above cited subject & reference, it is intimated that in compliance of Hon'ble NGT orders dated 16.12.2019 Show Cause Notice and Restoration Orders were issued to 199 co-sharing owners of land in the revenue estate of Village Bahalgarh, Tehsil Rai, District Sonipat vide this office memo no. ST/DTP-P/1534/1732/2020 dated 18.02.2020 and dated 27.02.2020 respectively. Further speaking orders were also issued to the above said persons vide memo nos. 4079-4277 dated 26.06.2020. It is also intimated that the demolition program has been executed on 13.03.2020, 15.07.2020, 08.09.2020. It is intimated that in compliance of Hon'ble NGT Orders the following action has been taken:-

Sr. No.	Date of Demolition	Remarks
1.	13.03.2020	18 nos. DPC's, 4 nos. Boundary walls, 1 no. WBM road having length 200 feet and 2 nos. earthen roads having length 400 feet were demolished.
2.	15.07.2020	9 vacant houses, 13 DPC's & 3 Boundary walls were demolished.

3.	08.09.2020	4 nos. houses, 5 nos. Boundary walls & 2 nos. of shops were demolished in an unauthorized colony having an area measuring 7 acres in the revenue estate of village Bahalgarh, Tehsil Rai, District Sonipat.
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This is for your kind information & further necessary action please


District Town Planner,
Sonipat